



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,31st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	MACApp./281/2013 WITH LCR	RUMI SAIKIA Versus BOLIN PHUKAN and 3 ORS.	MRG JALAN MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MS.R D MOZUMDAR MS.N SARMA MR.B K DAS MR.A DUTTA MRS.P M DUTTA
12	MACApp./114/2014 WITH LCR	ABDUL SALAM Versus MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
13	MACApp./149/2014 WITH LCR	JAHIRUL ISLAM LASKAR @ JAHIRUL HAQUE, Versus MD. EADI MIA CHOUDHURY and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MR.R K BHATRA MR A SAIKIA MS.J BHAGAWATI MS.A A KHANAM
14	MACApp./172/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRD MONDAL
15	MACApp./301/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P K DAS MS S SARMA
16	MACApp./25/2015 WITH LCR	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
17	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
18	MACApp./257/2015 WITH LCR	SRI JAGAT CHETRY Versus RELIANCE GENERAL INSURANCE CO LTD and 2 ORS	MR.P CHOUDHURY MS.S KHANIKAR MR.P SINGH MR.P BARUAH	MR.A TALUKDARR-1 MS.L SHARMA(R-1) MR.K K BHATTA(R-1) MR.J JOHN(R-1)

19	MACApp./273/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMT. RITA DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA	MR. K AGARWAL (R-4) MR. S SINGH (R- 1 & 2) MS. P DUTTA (R-4) MR. A K RAI (R-4) MR. P N SHARMA (R-4) MR. S ALAM (R-4)
20	MACApp./275/2016 WITH LCR	SRI LAKHINANDAN BORAH Versus THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



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SUPPLEMENTARY CAUSELIST

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[For Wednesday,31st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	Crl.A./136/2021 B/O	PRAKASH RAJKONWAR @ CHAO NAM T LAO Versus NATIONAL INVESTIGATION AGENCY (NIA)	MR. A M BORA MR. D K BAIDYA MR D GOGOI MR. V A CHOWDHURY	MR P P BISHAL MR. D K DAS SC, NIA

LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022

21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/5659/2022 B/O	APURBA KUMAR BARO Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/301/2021 FIXED, WITH LCR	MD. SIRAJUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	WP(C)/1139/2018 B/O	RUPKONWAR BRAHMA Versus THE UNION OF INDIA AND 20 ORS.	MR. N C DAS MS. B BEGUM MS. M DEVI MR. A DAS MR. M BORAH MR. P M DASTIDAR	MR. S DUTTA, SR.ADV. (R1 TO 4) MR. S DUTTA, SR.ADV. (R1 TO 4) MS. N MODI (R1 TO 4) MR. C SHARMA (R1 TO 4) MR. R A HAZARIKA (R1 TO 4) ASSTT.S.G.I.
MOTION				
54	WP(C)/703/2022 WITH WP(C)/4291/2018(D/O), FIXED	RAFIQUL HUSSAIN AND 1325 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
55	WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
56	WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
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11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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19)	MS J KALITA	02-09-2022	To	02-09-2022
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25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
207	Cont.Cas(C)/137/2021 B/O	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	
208	WITH WP(C)/77/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
209	WITH WP(C)/1762/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
210	WP(C)/3932/2022 B/O	MATAB UDDIN Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
MOTION				
211	WP(C)/5266/2022 FIXED	DR. ANURADHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. S BORA (SC, GMDW) MR I S MAZUMDAR MS. P CHAKRABORTY SC, GDD
212	WP(C)/5516/2022 FIXED	KARUNA KANTA BARO Versus THE STATE OF ASSAM AND 6 ORS.	MS S K CHAUHAN MR R S CHAUHAN	GA, ASSAM SC, BTC
213	WP(C)/5647/2022 B/O	ABU BAKKAR SIDDIQUE AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, REVENUE
214	WP(C)/5655/2022 B/O	GAMES VILLAGE RESIDENTS WELFARE SOCIETY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. N J KHATANIAR MR T DAS	SC, G M D A

Versus
THE STATE OF ASSAM AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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7)	MS. A DEVI	20-08-2022	To	09-09-2022
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9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
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11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,31st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
61	WP(C)/6422/2021 PART-HEARD, FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	SC, I O C
62	WP(C)/4649/2022 FIXED	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED Versus OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
63	WP(C)/4656/2022 WITH I.A.(Civil)/2624/2022 in WP(C)/4656/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
64	WP(C)/4657/2022 WITH I.A.(Civil)/2611/2022 in WP(C)/4657/2022	OIL INDIA LTD. Versus M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR. S C KEYAL MR. S KHOUND MR. D BORA
64	WP(C)/4657/2022 WITH I.A.(Civil)/2611/2022 in WP(C)/4657/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR A KALITA MR K TALUKDAR SC, OIL SC, CUSTOMS
65	WP(C)/1666/2018 WITH OFFICE NOTE, FIXED	ADITYA SAIKIA and 248 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. R P N SINGH MR A K RAI MR T R RAY MS. A TALUKDAR MS. N RAI MR.S R ROY MR. K RAJBONGSHI	GA, ASSAM MR. D BARUAH (R6) MS. B DAS (R6) MR. A I Ali (R6)
ORDERS				

66	WP(C)/5603/2021 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM MR. B CHAKRAVARTY MS. A LALA
	WITH I.A.(Civil)/2296/2021 in WP(C)/5603/2021	AJMAL HUSSAIN BARBHUIYA AND 2 ORS. Versus RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	MR. M U MAHMUD
67	WP(C)/4368/2022 B/O	M TEC INNOVATIONS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,31st August 2022][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 9****[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
63	WP(C)/5354/2020 BY SLIP	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
<u>MOTION</u>				
64	CrI.Pet./853/2022 FIXED.	JAGADAMBA CHAMARIA Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. P AGARWAL	PP, ASSAM
<u>ADMISSION</u>				
65	CrI.A./168/2022 WITH OFFICE NOTE, B/O	MINTU SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	MR. S HAZARIKA PP, ASSAM
	WITH I.A.(CrI.)/401/2022 in CrI.A./168/2022	MINTU SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
66	Bail Appln./1777/2022 FIXED	NIRMAL DAS Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA	MR. D K BAIDYA MR. R BARTHAKUR M S HUSSAIN PP, ASSAM
67	Bail Appln./1878/2022 FIXED	KOBAD ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
<u>BAIL HEARING</u>				
68	AB/2166/2022 FIXED.	JIBAN CHANDRA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

69	WITH AB/2144/2022	JADAB CH. ROY @ GANDRA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
70	AB/2265/2022 FIXED.	ABDUS SALAM SK @ SALAM SK AND 5 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,31st August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2154/2022 B/O	MD. SHARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
56	Bail Appln./2163/2022 B/O	SHAH ALOM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./1881/2022 WITH CASE DIARY AND CASE RECORD, FIXED	MOON AHMED @ MUN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
58	Bail Appln./1900/2022 WITH CASE DIARY AND CASE RECORD, FIXED	VISHAL SINGH Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
HEARING				
59	Crl.Pet./517/2022 FIXED.	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM

LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022

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14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

56	I.A.(Civil)/2598/2022 CONNECTED WITH ITEM NO. 48 IN THE DAILY CAUSE LIST in WP(C)/367/2022	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 8 ORS	MR S BHARALI	GA, ASSAM
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ORDERS

57	I.A.(Civil)/2594/2022 FIXED in Cont.Cas(C)/603/2020 WITH Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR. R SARMAH MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
57	Crl.Rev.P./371/2022 (AT 10:30 AM)	MD. RAJIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, TAXATION PP, ASSAM SC, CUSTOMS SC, FINANCE
MOTION				
58	Crl.Pet./856/2022 B/O	PRAMOD KUMAR DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S Ali MR K DAS	PP, ASSAM
ADMISSION				
59	Crl.Pet./1174/2018 B/O	DIPAK BORAH Versus THE STATE OF NAGALAND AND ANR.	MR. S C BISWAS MR. A K PURKAYASTHA MRS. R RONGMEI MR. A ULLAH	MS F AHMED (R2) MR. T ISLAM (R2) PP, NAGALAND MS. M AHMED (R2)
STAY MATTERS				
60	Crl.Pet./132/2018 WITH LCR 3 FILES, B/O	BARUN GOGOI AND 2 ORS. Versus GUNIN BURAGOHAIN AND ANR	MR G P BHOWMIK MR D KALITA MR. M HUSSAIN	MR. B J DUTTA MR. A K GUPTA MR. R S MISHRA ADDL PP,ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
24)	MR. D SAHU	30-08-2022	To	06-09-2022
25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,31st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

54	MACApp./13/2021 WITH LCR(PHOTOCOPY), B/O	ALEKJAN BIBI AND 4 ORS. Versus LAWANYA KR. AGARWALA AND 2 ORS. E	MR M AHMED MR. A HUSSAIN	MR. P HAZARIKA (R-3) MR. H S BORAH (R-3)
55	I.A.(Civil)/371/2022 B/O in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
	WITH RSA/194/2011 CAVT. NO. 1085/2011	ABDUL RASHID AKAND AND 4 ORS Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK HIS LEGAL HEIRS ARE GITA PARAMANIK and ORS,	MR.N DHAR MR.A R SIKDAR MR.M AHMED MD.S ISLAM MR.M H TALUKDAR	MR.B BANERJEE(R-2,3 & 4)(R-1(b),1(c),1(g) to 1(j)) MS.C MOZUMDAR(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR. N N JHA (R3, R4) MS.M DEB(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR.J LASKAR(R-2,3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR.H GUPTA MR.A DEY(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MS.N MAHANTA MR. M UDDIN (R3, R4) MR. M UDDIN (R3, R4) MS M SAHOO (R3, R4) MS P DAS (R3, R4) FOR CAVEATOR MR.H THAKURIA
	WITH I.A.(Civil)/348/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. N DHAR MR. A R SIKDAR MR M AHMED	MR. M UDDIN

WITH I.A.(Civil)/349/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. A R SIKDAR	MR. M UDDIN
WITH I.A.(Civil)/369/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus) ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN
WITH I.A.(Civil)/374/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
WITH I.A.(Civil)/375/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN
56 I.A.(Civil)/1870/2022 MACApp./411/2019(D/O), B/O in MACApp./411/2019	SMTI. PARUL KOCH Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. K R PATGIRI MS. U HAZARIKA	
57 I.A.(Civil)/1946/2022 in MACApp./531/2019(D/O), B/O in MACApp./531/2019	SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA	
58 I.A.(Civil)/2607/2022 WITH LCR, B/O in RSA/97/2012	MD. MAYAR UDDIN AND ANR. Versus ON THE DEATH OF UDAY SANKAR DAS, HIS LEGAL HIERS AND ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. I ALAM
WITH RSA/97/2012	MAYAR UDDIN and ANR. Versus UDAY SANKAR DAS and ORS.	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.P ROY MR.I ALAM MR.T SK

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022

12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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25)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	MFA/49/2018 FIXED	TH EIFF KO-TOKIO GENERAL INSURANCE CO Versus MST ASMANI BEGUM and 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS.M SAIKIA	MR. S S S RAHMAN (R1-R3) SYED BURHANUR RAHMAN (R1-R3) MR A W AMAN (R1-R3) MS. N RAFIQUE (R1-R3)
	WITH I.A.(Civil)/1451/2018 in MFA/49/2018	THE IFFKO TOKIO GENERAL INSURANCE COMPANY LTD Versus MST. ASMANI BEGUM AND 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA	
ORDERS				
43	I.A.(Civil)/2091/2021 FIXED in CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
	WITH CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

21	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS. MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	
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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	MACApp./303/2018 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)
	WITH I.A.(Civil)/1359/2018 in MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED. Versus SMT. DEEPASHREE BARUAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)
60	MACApp./600/2018 FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/2387/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2388/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
61	MACApp./599/2022 FIXED	MUSTT SHUKURI BEGUM and 4 ORS Versus THE BRANCH MANAGER NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MR.M ISLAM MR. E AHMED MS.A DEY MR. S BISWAS	
62	MACApp./600/2022 FIXED	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS	MR. P K MAZUMDAR MS. S BHATTACHARYYA	MR SISHIR DUTTA MR. K K BHATTA MS. M CHOUDHURY MS R DEVI

63	MACApp./601/2022 FIXED	ORIENTAL INSURANCE CO. LTD. Versus MUNINDRA KR. DUTTA and 3 ORS	MS. N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K SARMA MR. K K BHATTA MR J JOHN MR. D DAS MR. B J TALUKDAR
	WITH I.A.(Civil)/2626/2022 in MACApp./601/2022	ORIENTAL INSURANCE CO. LTD. Versus MUNINDRA KR. DUTTA and 3 ORS	MS. N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K SARMA MR. K K BHATTA MR J JOHN MR. D DAS MR. B J TALUKDAR
64	MACApp./602/2022 FIXED	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	MR. K K DEY (R-4) MR D C NATH MR V K BAROOAH (R-4) MR. C SHARMA
	WITH I.A.(Civil)/2625/2022 in MACApp./602/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	MR. K K DEY (R-4) MR D C NATH MR V K BAROOAH (R-4) MR. C SHARMA

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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